

**Government of Jammu and Kashmir**  
Home Department  
Civil Secretariat, Jammu/Srinagar

**Notification**  
**Srinagar, the 19<sup>th</sup> June, 2024**

**S.O : 339.**—In exercise of the powers conferred by sub-section (3) of section 43 of the Police Act, Samwat,1983, the Government hereby makes the following amendments in the Jammu and Kashmir Police Rules,1960 which shall have effect notwithstanding anything inconsistent in the Jammu and Kashmir Police Rules,1960; namely:-

1. after rule 172-B, the following shall be inserted as rule 172-C; namely:-

***“172-C.Reservation of vacancies for SPOs and Volunteer Home Guards(VHGs).***

*Horizontal reservation to the extent of 15% of available vacancies for SPOs and 4% of available vacancies for Volunteer Home Guards (VHGs) at the level of Constable in direct recruitment shall be earmarked in favour of the said categories having minimum three years of engagement. The quota so reserved shall not be carried forward to the subsequent year, in case eligible candidates are not available.”*

2. in sub-rule (1) of rule 182, the following proviso shall be added; namely:-

*“Provided that notwithstanding anything contained in clause (c) of sub-rule (1) of rule 176, the upper age limit for direct recruitment as Constable shall be 40 years in case of SPOs and Volunteer Home Guards having minimum 3 years of engagement”.*

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

**(Chandraker Bharti), IAS**

Principal Secretary to the Government

No.: HOME-PNG/94/2021-01-HOME (CC- 11169)

Dated:19.06.2024

Copy to the:

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Commissioner/Secretary to the Government General Administration Department.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.



6. Commissioner/Secretary to the Government, Social Welfare Department.
7. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
8. Director, Archives, Archaeology and Museums, J&K.
9. Director Information & Public Relations, J&K.
10. Secretary, J&K Service Selection Board.
11. General Manager, Government Press, Jammu/Srinagar, for publication in the extra-ordinary issue of the Government Gazettee.
12. Private Secretary to the Chief Secretary.
13. Private Secretary to the Principal Secretary to the Government, Home Department.
14. I/C Website, Home Department.

**Copy also to the:**

Joint Secretary (JKL), Ministry of Home Affairs, Government of India.



**(Dr. Sunil Sharma), JKAS**

Additional Secretary to the Government